

1	2	3	
		Revenue Rs.	Capital Rs
<b>PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, SECRETARIATS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION</b>			
104	Lok Sabha	83,04,000	.
105	Rajya Sabha	33,11,000	.
106	Department of Parliamentary Affairs	4,44,000	.
107	Secretariat of the Vice-President	94,000	..

SHRI C M STEPHEN: On a point of order The Vote on Account cannot be passed on the same day, that is the rule Kindly check up from the Rule whether Vote on Account can be passed on the same day

MR SPEAKER It has been checked

12.05 hrs.

**APPROPRIATION (VOTE ON ACCOUNT) BILL, 1978\***

THE MINISTER OF FINANCE (SHRI H M PATEL) I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1978-79

MR SPEAKER The question is

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1978-79"

*The motion was adopted.*

SHRI H M PATEL: I introduce the Bill

I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1978-79, be taken into consideration"

MR SPEAKER The question is

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1978-79, be taken into consideration"

*The motion was adopted.*

MR SPEAKER: We shall now take up clause-by-clause consideration of the Bill The question is:

"That clauses 2 to 4 the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill"

*The motion was adopted*

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 16-3-78.

†Introduced/moved with the recommendations of the President.